

(b) Does not arise.

(b) Except for the Indian Institute of Technology in Assam which is being established as per the "Assam Accord", there is no proposal to set up any other Indian Institute of Technology elsewhere in the country.

Export of Indian Antiques

8516. SHRIMATI SUKHBUNS KAUR: Will the PRIME MINISTER be pleased to state:

(a) whether pieces of antiques of Indian heritage, are being exported:

(b) if so, the details thereof; and

(c) the categories of items on which there is a ban?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir.

(b) Does not arise.

(c) *Export of antiquities and art treasures* is regulated by provisions of the Antiqui-

ties and Art Treasures Act, 1972.

Bank on Cosmetics using Animal Fats

8517. SHRI BALGOPAL MISHRA: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of cosmetics manufacturing companies using animal fats for the manufacture of cosmetics in the country;

(b) whether Government propose to ban the manufacture of Cosmetics using animal fats throughout the country to justify prevention of cruelty to animals; and

(c) the number of Associations/Societies working in the country under the banner "Prevention of Cruelty to animals"?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) and (b). None of the Units borne on the list of Directorate General of Technical Development are reporting consumption of animal fats for the manufacture of cosmetics.

(c) A list of organisations working for *Prevention of Cruelty to Animals* is given in attached Statement.